

surveys have been conducted. Fifth round of survey was undertaken in April, 1993. 57 industries have been selected. Field surveys in 34 industries have been completed. Reports on 15 industries in 5 volumes have been published. Report on 10 industries is under finalisation and data for 9 industries is under tabulation. Field survey in respect of 10 more manufacturing industries is likely to be launched shortly.

9. *Repeat House Rent Survey* : It is carried out regularly at six monthly intervals and data so collected is used for compilation of General Index.

10. *Survey of Labour Conditions* : 61 surveys have been conducted in 59 industries (including repeat surveys in 2 industries).

11. *Contract Labour Survey* : 38 surveys have been conducted in 35 industries (including repeat surveys in 3 industries).

12. *Consumer Price Indices for Industrial Workers, Agricultural Labourers and Rural Labourers* are being compiled and published on monthly basis.

13. *Retail Price Index for 21 essential commodities* are being compiled on monthly basis.

14. *Wage Rate Index* are being compiled on annual basis : Index of all 21 industries has been published for 1993 and compilation of index for 12 industries for 1994 has been completed.

15. *Productivity Index* : This index with base 1970-71 for 35 selected industries in manufacturing sector is being compiled. The index has been completed upto the year 1988-89.

16. *Labour Statistics* : Data collected through returns under various labour laws has been published in Indian Labour Journal (Monthly), Indian Labour Year Book (Yearly), Indian Labour Statistics etc.

17. *Research* : Fourth issue of Statistical Profile on Women Labour 1993 has been released and fifth issue is under finalisation. Sixth issue of Digest of Labour Research in India has been brought out and seventh issue covering 1993-96 is under preparation.

[Translation]

#### **Workers in Slate Pencil Industry**

5069. DR. LAXMINARAYAN PANDEY : Will the Minister of LABOUR be pleased to state :

(a) whether the labourers working in Slate-Pencils Industry in Mandsaur district of Madhya Pradesh become victims of silicosis disease;

(b) whether this disease leads to slow death; and

(c) if so, the preventive steps taken in this regard ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The Employees' State Insurance Corporation (ESIC) is aware of insured persons

working in the slate-pencil industry of Mandsaur district of Madhya Pradesh suffering from Silicosis disease. Silicosis is an irreversible, chronic and progressive disease which may lead to slow death over a period of time. For workers covered under the provisions of the Employees' State Insurance Act, 1948, necessary provisions have been made for their diagnosis, keeping them under observation and their further investigation and treatment. Those who are found to be suffering from permanent disablement are examined by a Special Medical Board for the purpose of assessing the extent of disability and award of compensation. ESIC Corporation is paying additional benefits in the event of disablement arising out of occupational disease in the same scale as in employment injury. Cases which are suspected to have contracted occupational diseases are investigated for confirmation of diagnosis assessment of functional disablement and award of loss of earning capacity by the Special Medical Board constituted by ESIC with all India jurisdiction. For early detection and diagnosis of occupational disease the Corporation has set up 4 zonal Occupational Diseases Centres, one each at Delhi, Mumbai, Chennai and Calcutta. Health measures required to be taken to check such diseases have also been laid down in the Factories Act, 1948 and the rules framed thereunder. All industrial establishments are expected to follow the same.

#### **Child Labour in CPWD**

5070. SHRI AMAR ROY PRADHAN :  
SHRI LINGARAJ VALYAL :

Will the Minister of LABOUR be pleased to state :

(a) whether National Human Rights Commission has recommended stern measures to prevent the Government Servants from employing children below the age of 14 years are domestic servants;

(b) whether the Government are aware that many child labourers are provided employment under the contract system in a number of Government offices and C.P.W.D. Enquiry Offices in Delhi/New Delhi, where such child labourers are always found employed by Contractors for CPWD work such as white wash and other day to day affairs; and

(c) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

#### **Essar Investment**

5071. SHRI UTTAM SINGH PAWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that the Essar Investment which has already acquired 80% of Sterling Computer Ltd. has now made an open offer to public for acquiring the balance of 20% equity;

(b) whether the Essar Investment had decided to